

DISTRICT & SESSIONS COURT, PUNE.

- Reference:** (i) Standard Operating Procedure issued by the Hon'ble High Court, received on 03-06-2020.
- (ii) Hon'ble High Court Circular dated 16-06-2020.
(Modification to SOP dated 03-06-2020).
- (iii) Hon'ble High Court Circular dated 15-09-2020.
(Modification to SOP dated 03-06-2020 and 16-06-2020).
- (iv) Hon'ble High Court E-mail letter dated 21-09-2020.
(whereby the Circular dated 15-09-2020 is kept in abeyance).
- (v) District Court Office Order bearing No. B-16(ii)/108/2020, dated 11-09-2020.
- (vi) District Court Office Order bearing No. B-16(ii)/115/2020, dated 22-09-2020.

No. B-16(ii)/ 118/2020,

Dated : 30-09-2020.

OFFICE ORDER

In continuation of the above referred Office Order at Sr. No. (vi), this Office Order is issued for further continuing the present functioning of Court establishments falling in Table-'A' of the SOP dated 03-06-2020 (i.e. the Courts falling within the limits of Pune and Pimpri-Chinchwad Municipal Corporations including Pune and Khadki Cantonment), in one shift with effect from 01-10-2020 until further orders, between 11.00 a.m. to 02.00 p.m., for taking up matters as specified in the said SOP and such other matters, as per the Circulars issued by the Hon'ble Bombay High Court from time to time.

The Group- 'A' and 'B' Officers/staff to work with 100% strength and Group- 'C' and 'D' employees to attend the Court/Office with 30% strength or minimum 30 employees, whichever is more, in the Courts falling in Table-A of the said SOP.

The rest of the guidelines/directions issued vide Office Order under reference No. (v) shall remain the same.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

PUNE.
Date: 30-09-2020.

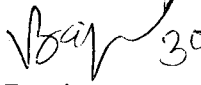
Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to all the Judicial Officers in Table-A in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 118 /2020,
District & Sessions Court,
Pune.
Date: 30-09-2020.

By Order,

 30/9/2020

Registrar,

District & Sessions Court, Pune.

Copy to :

- (i) All the concerned Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune, Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.